

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4174
ANSWERED ON:21.04.2005
NEWLY COMMISSIONED RETAIL OUTELTS
Chowdhury Shri Adhir Ranjan;Osmani Shri A.F. Golam

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has directed all the Public Sector Oil PSUs to submit the list of newly commissioned retail outlets/proposed to be commissioned in the country particularly in Haryana and Punjab, which are in the vicinity of one Km. from the check barriers to avoid violations of the Ministry of Road Transport and Highways guidelines;
- (b) if so, the details thereof;
- (c) whether the officials of the oil companies are giving wrong information to the Government on such newly commissioned retail outlets; and
- (d) if so, the action the Government proposes to take in this regard?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a) & (b): Government have issued guidelines prescribing norms for access to fuel stations, service stations and rest areas along National Highways. Under these guidelines, it has been prescribed that the distance from the check barrier/toll plaza would be at least one kilometre and no check barrier/toll plaza would be installed within one kilometre of any fuel station/ rest area. However, Government have not sought any list of newly commissioned retail outlets/ outlets proposed to be commissioned in the country particularly in Haryana and Punjab which are in the vicinity of one kilometre from the check barriers.
- (c) & (d): In view of the question having been raised, the Ministry will now initiate the required enquiries.